

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4129
ANSWERED ON:25.08.2004
LICENCE FOR CELLULAR TELEPHONE OPERATORS
Boianapalli Shri Vinod Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the duration of licence period given to cellular telephone operators in Delhi and Mumbai;
- (b) the date on which the licence became operational and the contract came for renewal for the cellular telephone companies in both the cities;
- (c) whether any irrevocable clause in the respective contracts has been signed by these companies with the Government;
- (d) if so, the details thereof;
- (e) whether the public has been commercially exploited by the cellular companies engaged in the country; and
- (f) if so, the steps proposed to be taken by the Government to review agreements in the public interest?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) The duration of licence period for Cellular Telephone Operators is 20 (Twenty) years from the effective date i.e. the date on which licence becomes operational.
- (b) The date on which the licence became operational for different licencees of Delhi & Mumbai is given in the Annexure. No request for renewal of contract has been received so far as no licencee has completed the initial period of licence agreement.
- (c) No, Sir.
- (d) Does not arise in view of (c) above.
- (e) The Government is not aware of any such incidence.
- (f) Does not arise in view of (e) above.

ANNEXURE

List of Mobile Service licensees of Delhi and Mumbai Metro Service Areas along with their effective date i.e. the date on which licence becomes operational.

1) Delhi

Sl. No.	Name of Company agreement	Effective date of agreement	Date of Expiry of Licence	of Licence
1.	M/s Bharti Cellular Ltd.	29.11.1994	28.11.2014	
2.	M/s Hutchison Essar Telecom Ltd.	29.11.1994	28.11.2014	
3.	Mahanagar Telephone Nigam Ltd.	10.10.1997	09.10.2017	
4.	M/s Idea Cellular Ltd	05.10.2001	04.10.2021	

5.	M/s	Reliance Infocomm Ltd.	20.07.2001	19.07.2021
6.	M/s	Tata Teleservices Ltd.	31.08.2001	30.08.2021

2) Mumbai

Sl. No.	Name of Company	Effective date	Date of Expiry	of
	Licence agreement			Licence agreement
1.	M/s BPL Mobile Communication Ltd.	29.11.1994	28.11.2014	
2.	M/s Hutchison Max Telecom Pvt. Ltd.	29.11.1994	28.11.20.14	
3.	Mahanagar Telephone Nigam Ltd.	10.10.1997	09.10.2017	
4.	M/s Bharti Cellular Ltd.	28.09.2001	27.09.2021	
5.	M/s Reliance Infocomm Ltd.	20.7.2001	19.07.2021	
6.	M/s Tata Teleservices (Maharashtra) Ltd.	30.09.1997	29.09.2017	